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(b) if so, the details thereof?

THE MINISTER OF HUMAN RE-SOURCE. DEVELOPMENT (SHRI ARJUN SINGH) .: (a) and (b) Steps have been initiated for obtaining financial assistance from the U.S. International Development Agency for pollution control projects. The details have not been · finalised.

#### Title Deeds for those occupying 1220 Reserve Forest Land

## 1356, SHRI E. BATANANDAN 4 SHRI M. A. BABY:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state a

- (a) whether any request has been made by the Government of Morein for issuing title deeds for those occupying the reserve forest land:
- (b) if so, what is the Government's reaction in regard thereto; and
- (c) the reason for the delay in issuing title deeds for those, cleared by the State Government?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) Kerala State Government have sent a proposal for diversion of 28588.159 ha, forest land for regularisation of pre 1-1-1977 encroachments in five districts of Kerala, namely Idukki, Ernakulam, Kollan, Pathannamthitta and Trissur.

(b) and (c) After Examination of the proposal, certain essential details found lacking in the proposal were sought from Kerala State Government on 2-4-92. The proposal has been rejected for non-furnishing of information.

#### Extension of Tigers

1357. SHRI SHIV PRATAP MISHRA: Will the MINISTER OF ENVIRON-MENT AND FORESTS be pleased to state :

- (a) whether it is a fact that tiger is likely to extinct by next century;
- (b) if so, the details thereof and what steps Government propose to take to pre-!serve them in the country;

- (c) whether Government are also aware of the demand for tiger bones which, are widely used for medicinal purposes in China and throughout South East Asia:
  - (d) if so, the details thereof?

THE MINISTER OF HUMAN RE-DEVELOPMENT (SHRI SOURCE ABJUN SINGH) : (a) and (b) No Sir. In view of continuance of conservation efforts of Tiger, there is no such danger.

(c) and (d) There are reports about demand for Tiger bones for medicinal purposes in some countries of Asia but not with full details.

## Blosphere Reserve Programme

1358. SHRI V. RAJESHWAR RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) what are the details of the Biosphore Reserve Programme;
- (b) what is the amount spent annually on this programme; and
- (c) what are its future plans for next three years?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The Biosphere Reserve Programme was launched in the Seventh Plan period. The main objectives of this Programe are to conserve the diversity and genetic integrity of plants, animals and micro-organisms; to promote scientific research on ecology, conservation and other environmental aspects; to provide facilities for education awareness and training; and effective participation of the people. Since the launch of the Programme, seven Biosphere Re serves have been set up. These are Nil giri (Kerala, Tamil Nadu and Karnataka) Nanda Devi (U.P.) Sunderbans (Wei Nokrek (Meghalaya), Grea Bengal), Nicobar (A & N Islands), Gulf of Mai nar (Tamil Nadu) and Manas (Assam).

The main activities undertaken during tl Seventh Plan period were survey and d marcation, preparation of management a tion plans aimed at promoting protectic eco-regeneration, education and awarene research projects, etc. for each biosphe reserve which has been established. The to

amount utilised during the Seventh Plan was Rs. 399.01 lakhs. In 1991-92, the expenditure incurred was Rs. 152.00 lakhs. Rs. 139.00 lakhs have been spent so far in the current financial year 1992-93.

(c) During the Eighth Plan period, it is proposed to further consolidate and strengthen the ongoing activities, and in addition, take up eco-development and demonstration projects, conservation of key species, acientific research programmes, etc. It is also proposed to establish 2-3 more biosphere reserves.

## Survey of Botanical Survey of India

1359. SHRI PRATHAPA REDDY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Botanical Survey of India has completed their survey in India;
- (b) if so, what is the number of species in India found till date; and
- (c) the details of the endangered species?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI-ARJUN SINGH): (a) The botanical explorations and taxonomic surveys carried out by the Botanical Survey of India (BSI) are a continuous, on-going and longterm process.

(b) and (c) According to the surveys conducted by the BSI so far, 17,000 species of flowering plants, 600 species of pteridophytes and 2,500 species of bryophytes have been recorded. An estimated 10% of the flowering plants and pteridophytes are considered to be at various levels of risk for their survival. The details of the endangered species are given in the three volumes of the Red Data Book of Indian Plants published by the BSI.

Variety of Flora and Fauna

1360. SHRI RAM GOPAL YADAV : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) which State is having maximum varieties of flora and fauna according to the Botanical Survey of India;
- (b) what is the nature of this distinction vis-a-vis other states;

- (c) what is the ranking of the States in regard to availability of flora and fauna; and
- (d) the State where the most endangered flora is found ?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH: (a) According to the Botanical Survey of India, Arunachal Pradesh has the maximum varieties with about 5000 species of flowering plants.

- (b) Because of its physiographic features and location in one of the prime botanical regions, Arunachal Pradesh has distinctively higher diversity as compared to other States.
- (c) A list indicating the ranking of different States is attached as Statement (see below)
- (d) The State of Kerala has maximum number of endangered flora.

#### Statement

# List showing the ranking of various States

- 1. Arunachal Pradesh
- Sikkim
- 3. Assam
- 4. Meghalaya
- 5. Nagaland
- 6. Mizoram
- 7. Manipur
- 8. Тгірига
- 9. Tamilnadu
- 10. Kerala
- 11. Jammu & Kashmir
- 12. Himachal Pradesh
- 13. Uttar Pradesh
- 14. Andhra Pradesh
- 15. Karnataka
- 16. Maharashtra
- 17. Andaman & Nicobar Islands
- 18. Madhya Pradesh
- 19. West Bengal